

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 13.

C.P. (IB)/1140(MB)2021

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Zenith Bio Chemical Industries**

**Private Limited**

**VS**

**Shri Saikrupa Sugar & Allied Industries Limited**

**For OC** : Absent.

**For CD** : Adv. Darshit Dave

**IBC under Sec. 9**

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**ORDER**

1. This is a transferred matter from Bench V to this Bench.
2. Counsel for the CD submits that the matter has been settled between the parties. However, there is no representation for the OC today. List on **20.05.2024 for reporting settlement/final hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//